

Sl. No. 6

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/1/9/AMR/2024		9 of IBC	Allcargo Logistics Limited Vs BGR Energy Systems Limited

ORDER

Present: Ms. Sarvani Desiraju, Ld. Counsel for the OC

Mr. S.V.S. Chowdary, Ld. Counsel for the CD

Vakalat and Counter not filed. For filing Vakalat and Counter, list the matter on 06.08.2024.

Sd/L

SANJAY PURI
MEMBER (TECHNICAL)

Sd/L

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)